(c) if so, the details of status of the project *inter-alia* indicating the time-frame within which the funds would be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) State of Odisha was allocated Rs. 80.55 crore by the Government during the Modernisation Scheme for Prisons from 2002-2009 for construction of new jails, barracks, staff quarters, water and sanitation works. As the Scheme closed on 31.3.2009 no fund allocation under the Scheme was made during the last three years. However, a sum of Rs. 100 crore has been allocated by the Thirteenth Finance Commission to the State of Odisha for upgradation of security of jails, additional fortifications, better amenities to prisoners, improvement in sanitation, water supply and medical care.

Securing literacy among jail inmates

2100. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Tihar Jail has secured 100 per cent literacy among the inmates;
- (b) if so, the details thereof;
- (c) whether a similar strategy is proposed to be adopted for other jails in the country;
 - (d) if so, the details thereof;
 - (e) what is the similar action plan for other jails in the country; and
 - (f) how far has it added to discipline among the inmates?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) Delhi Prisons have nearly achieved 100 per cent literacy rate. In case of new prisoners, who are illiterate, they are enrolled in illiteracy programme named as 'Padho Aur Padhao'.

(c) to (f) Formal training programmes are offered to the prisoners with the help of National Open School, IGNOU, State Open Universities, Distance Education Board and the technical courses are offered in collaboration with the Technical Training Institutes of various States. The Government is giving training to educate prisoners to enable them to teach less-educated and illiterate prisoners. Special attention is given to the illiterate inmate so that they may be able to read and write

name within a week. Advance educational avenues are also available to prisoners so that if they want to pursue higher studies they may do so through open universities/technical institutions.

General Cadre BSF officers facing stagnation

- 2101. SHRIMATI JAYA BACHCHAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether some BSF officers belonging to the general cadre are deprived of some financial benefits, promotional opportunities and thus are facing acute stagnation;
- (b) if so, the rank of officers who are denied these benefits and the reasons therefor:
- (c) whether these officers are also denied career progression and benefits of "non-functional financial upgradation" which were approved way back in 2009 itself;
- (d) whether it is also a fact that some IPS officers enjoy these financial benefits; and
- (e) if so, the details thereof and the steps being taken to redress the grievances of aggrieved officers and if not, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) BSF General Duty Cadre officers are not deprived of any admissible financial benefits or promotional opportunities/career progression available to them. Promotions being vacancy based, are given to the eligible officers only on the availability of vacancies. As such, there has not been any acute stagnation in career progression of General Duty Cadre officers.

(c) to (e) The Central Armed Police Forces (CAPFs) including BSF officers have not been denied career progression and benefits of non-functional financial upgradation.

Consequent upon the acceptance of the recommendations of the Sixth Central Pay Commission, the Govrnment issued orders in 2009, for non-functional upgradation for the officers of Organised group 'A' Services and also a Scheme i.e. Modified Assured Career Progression (MACP) for grant of non-functional upgradations to all other Central Government Officers/employees.